

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 5126/2022

(Arising out of impugned final judgment and order dated 13-12-2021 in WC No. 59863/2015 passed by the High Court Of Judicature At Allahabad)

SUN TOWER RESIDENTS WELFARE ASSOCIATION

Petitioner(s)

VERSUS

GHAZIABAD DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

IA No. 118438/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 238775/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 238776/2023 - DISPENSING WITH AUTHENTIC TRANSLATION
IA No. 42521/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 42519/2022 - EXEMPTION FROM FILING O.T.
IA No. 143279/2022 - EXEMPTION FROM FILING O.T.
IA No. 238770/2023 - INTERVENTION APPLICATION
IA No. 131536/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 17972/2022 (XI)

IA No. 144582/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 144580/2022 - EXEMPTION FROM FILING O.T.
IA No. 40605/2023 - EXEMPTION FROM FILING O.T.
IA No. 162757/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 12-07-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.
Mr. S.K.Pal, Adv.
Mr. Amrtyr Bhushan, Adv.
Mr. Sunil Kumar Sharma, AOR

For Respondent(s) Mr. Ravindra Kumar, Sr. Adv.
Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.

Mr. Venkat Narayan, Adv.

Mr. Rudra Pratap, Adv.

Mr. Aakash Sirohi, AOR

Mr. Indra Lal, Adv.

Mr. Niranjana Reddy, Sr. Adv.

Mr. Rajat Joneja, Adv.

Mr. Deeptanshu Jain, Adv.

Ms. Palak Arora, Adv.

Mr. Aditya Joshi, Adv.

Mr. Rajesh P., AOR

Mr. Mohit Singh, Adv.

Mr. S. S. Shroff, AOR

UPON hearing the counsel the Court made the following
O R D E R

The matter(s) be listed before a Bench of which one of us
(Pankaj Mithal, J.) is not a member.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)